

9
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 37/441/NCLT/AHM/2018


Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2018

Name of the Company: Astron Paper and Board Mill Ltd.
Kirit Ganshyambhai Patel

Section of the Companies Act: Section 441 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|--------------|-------------------------------|--------------------|-----------------------|------------------|
|--------------|-------------------------------|--------------------|-----------------------|------------------|

| | | | | |
|----|---------------|----------|--------|---------------------------------------------------------------------------------------|
| 1. | ISHAN P. SHAH | Advocate | Deputy |  |
| 2. | | | | |


ORDER

Learned Advocate Mr. Ishan Shah ^{is} present for the Petitioners.
n

The representation of ROC is received.

The petitioner to issue a further notice informing the date of hearing to the Central Government through the office of the RD and ROC along with copy of the present petition and to file proof of service.

List the matter on 07.05.2018


MANORAMA KUMARI
MEMBER JUDICIAL


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

Dated this the 4th day of April, 2018.